

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
JOINT SITTING OF COURT NO. 1 & 2
CAUSE LIST (IN COURT NO. 2)

Date : 27th September, 2016
Time : 10.30 A.M.

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES OF COURT NO. 1			
FOR DIRECTION			
1.	Appeal No. 14/2011 (T)	Bhagat Singh Kinner Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Anup Rattan, AAG Mr. Suryanarayana Singh, Sr. AAG Mr. Divya Prakash Pandey, Adv. for MoEF Chairman of EAC (HEP), MoEFCC
2.	Original Application No. 157/2014	Sarav Shikshit Evam Vs. State of HP & Ors.	Y. S. Thakur, Adv. Mr. Suryanarayan Singh, AAG for R-1 Mr. D. K. Thakur, Adv. for HPPCB
3.	Original Application No. 87/2015	Social Action for Forest & Environment (SAFE) Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Dr. Abhishek Atrey, Adv. for R – 1 Mr. A.K. Prasad, Adv. for R – 2 Mr. Suryanarayan Singh, AAG for R-3 Mr. Vijay Hansaria, Sr. Adv. with Mr. Amit Anand Tiwari, Adv. for R – 4 Mr. Raunak Parekh, Adv. for R-6 & 7 Mr. Mukesh Verma, Adv. for UPCCB Ms. Malavika Rajkotia & Mr. Jiten Mehra, Adv. for IAPRO Mr. Rudra Chatterjee, Adv. Mr. Rituraj Biswas, Adv.
FOR ADMISSION			
4.	Execution Application No. 29/2016 IN O.A. No. 122/2014	Jai Ram Vs. State of Uttar Pradesh & Ors.	Mr. Sharad Chauhan, Adv. for Applicant
5.	Original Application No. 503/2016 (M.A. No. 955/2016 & M.A. No. 956/2016)	Dhiraj Vs. Govt. of NCT of Delhi & Ors.	Mr. Mukesh Kumar Verma, Adv. for Applicant
6.	Original Application No. 505/2016 (M.A. No. 960/2016 & M.A. No. 961/2016)	Sharda Devi Vs. Govt. of NCT of Delhi & Ors.	Mr. Mukesh Kumar Verma, Adv. for Applicant
7.	Original Application No. 506/2016 (M.A. No. 964/2016 & M.A. No. 965/2016)	Radhey Shyam Vs. Govt. of NCT of Delhi & Ors.	Mr. Mukesh Kumar Verma, Adv. for Applicant

FOR COMPLETION OF PLEADINGS			
8.	Appeal No. 24/2016 (M.A. No. 399/2016)	Eas Sarma Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellant Mr. Rahul Pratap, Adv. for R-1 Ms. Prerna Singh, Adv. for R-2 Mr. Guntur Prabhakar, Adv. for R-3
9.	Original Application No. 48/2016	Vivek Tyagi Vs. State of U.P. & Ors.	Mr. Dipesh Choudhary, Adv. for Applicant Mr. Dharendra Kumar Yadav, Adv. for R-1&2 Mr. Pradeep Mishra & Mr. Daleep Kumar Dhyani, Advs. for R-4
10.	Original Application No. 147/2016	Aditya N. Prasad & Ors. Vs. Union of India & Ors.	Mr. Aditya N. Prasad, Adv. in person Ms. Divya Prakash Pande, Adv. for R-1 Mr. Raj Kumar, Adv. for R-2 Mr. Tarunvir Singh Khehar, Adv. for R-3 Mr. B. V. Niren, Adv. for R-4 Mr. Pradyuman Dubey, Adv. for R-5, 6 & 7 Mr. Anchit Sharma, Adv. for DCB
11.	Original Application No. 216/2016	Rajiv Dutta Vs. Union of India & Ors.	Mr. Rajiv Dutta, Sr. Adv. in person with Mr. Daniel George, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Suryanarayana Singh, Sr. Addl. AG Mr. D. K. Thakur, Adv. for R-4 Mr. Mukesh Verma, Adv. for UP CB Mr. Rajkumar, Adv. Mr. Vijay Hansaria, Sr. Adv. with Mr. Amit Anand Tiwari, Adv. Mr. Vivek Singh, Adv.
12.	Original Application No. 422/2016 (Earlier M.A.No.619/2016 in O.A. No. 82/2013)	Aditya N. Prasad & Ors. Vs. Union of India & Ors.	Mr. Aditya N. Prasad, Adv. in person Ms. Sakshi Popli, Adv. for NDMC Mr. D. Rajeshwar Rao, Adv. for PWD Mr. Guntur Prabhakar, Adv. for State of AP Mr. Tarunvir Singh Khehar, Adv. for GNCT Ms. Puja Kalra, Adv. Mr. Sanjay Dewan, Adv.
FOR HEARING			
13.	Original Application No. 145/2015 (M.A No. 430/2015, M.A. No. 1124/2015, M.A. No. 1140/2015, M.A. No. 53/2016, M.A. No. 459/2016, M.A. No. 556/2016, M.A. No. 932/2016, M.A. No. 933/2016 & M.A. No. 934/2016)	D.K. Joshi Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R – 2, 4 to 6, 8, 11, 13 & 14 Mr. Pradeep Mishra, Adv. for R-3 Ms. Antima Bazaz, Adv. for R-6 Ms. Rachana Joshi Issar, Adv. for R–7 & 10 Mr. I.K. Kapila, Adv. for UP Jal Nigam Mr. Ajit Sharma, Adv. for R–12 Mr. Raman Yadav, Adv. for State of UP Mr. Rajendra Prasad Saxena, Adv. Mr. Shivendu Gaur, Adv. for Noticee No. 4 Mr. A. D. N. Rao, Adv. Mr. Rajkumar, Adv. for CPCB Ms. Meenakshi Arora, Adv. Mr. Bibhav Vatika, Adv. for Noticee Mr. Soumjayjit Pani, Adv. Mr. Shaurya Sahay, Adv. Mr. J.M.Sharma, Sr. Adv. with Mr. Akshat Sharma & Adv. for PSPH Mr. Tanmaya Mehta, Adv. Mr. Piyush Singh & Mr. Rajeev Saxena, Advs. Mr. Prafulla K. Behra, Adv. for Noticee No.5 Dr. Rajeev Sharma, Adv. PSP Legal, Adv.

14.	Original Application No. 567/2015 (M.A. No. 1342/2015)	T. D. Chandola Vs. A. P. Mines & Minerals & Ors.	Mr. M. C. Mehta, Mr. Rahul Shukla & Ms. Katyayni, Advs. for Applicant Mr. C. Hari Shankar, Sr. Adv. with Mr. Ashly Cherian, Adv. for R-1 Ms. D. Bharathi Reddy, Adv. for R-2 Mr. Rahul Kaushik, Adv. for R-3 Mr. Mukesh Verma, Adv. for R-4 Mr. Vikas Malhotra, Adv. for R-5 & 7
15.	Original Application No. 570/2015	Anand Bhushan Vs. Union of India & Ors.	Ms. Neelam Rathore & Mr. Anshuman, Advs. for Applicant Dr. Abhishek Attrey and Mr. Sumit Razora, Advs. for R-1 Mr. Anil Grover & Mr. Rahul Khurana, Advs. for R-2, 4 to 7 Mr. Himanshu Pandey, Adv. for R-8
16.	Original Application No. 110(T _{HC})/2012	Threat to life arising out of coal mining in south garo hills district Vs. State of Meghalaya & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. (Amicus Curiae) Mr. Ranjan Mukherjee & Ms. Aprajita Mukherjee, Advs. for R – 1 Ms. P. B. Singh, Adv. for R -1A Mr. S.C. Shyam, Sr. Adv. for R – 2 Mr. Subhash Ch. Keyal, Adv. for R - 3 Mr. Saurabh Sharma, Adv. for R – 4 & 5 Ms. Purabi Sharma, Adv. For R – 6 Mr. Tayenjam Momo Singh, Adv. for R – 7 Mr. B. V. Niren, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Advs.
17.	Original Application No. 21/2014 (ONLY NOTICES)	Vardhaman Kaushik Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Ms. Puja Kalra, Adv. for NMCD & SMCD Mr. Balendu Shekhar, Adv. for EDMC
18.	Original Application No. 21/2014 (M.A. No. 172/2016, M.A. No. 567/2016, M.A. No. 690/2016, M.A. No. 783/2016, M.A. No. 949/2016 & M.A. No. 950/2016)	Vardhaman Kaushik Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. Narender Pal Singh, Adv. for R-2 & 4 Ms. Alpana Poddar, Adv. for R – 3 Mr. Kush Sharma, Adv. for DDA Ms. Puja Kalra, Adv. for South & North MCD Mr. Abhishek Yadav, Adv. State of U.P Mr. Balendu Shekhar, Adv. for EDMC Ms. Sakshi Popli, Adv. for NDMC Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for Haryana Mr. A.K. Prasad, Adv. for R-6 & 7 Mr. B.V. Niren, Adv. Mr. D.Rajeshwar Rao, Adv. for Delhi Police Mr. Nishant Gautam, Adv. Ms. Pinky Anand, ASG & Mr. Rajesh Ranjan Mrs. Avnish Ahlawat & Mr. Nitesh Kumar Singh, Adv. for DTC/SIBU Mr. Kabir S. Bose, Adv. for WBPCB Mr. Jayesh Gaurav, Adv for JSPCB Mr. Atul Jha, Adv. for State of Chhattisgarh Mr. Jogy Scaria, Adv. for State of Kerala Ms. Aruna Mathur, Adv. for State of Sikkim Mr. Sapam Biswajit Meitei, Adv. Mr. Rudreshwar Singh, Adv. for BSPCB Mr. Sarthak Chaturvedi, Adv. for Andaman Ms. K. Enatoli Sema, Adv. State of Nagaland Mr. Pulkit Prakash, Adv. for State of Mizoram

			<p>Mr. Apporva Misra, Adv. for BRPL & BYPL Mr. Saurav Agrawal, Adv. for IGL Mr. Sunil Satayarth, Adv. for DCB Mr. Gopal Singh, AOR & Mr. Varsha Poddar, Adv. for State of Tripura Ms. Vinakshi Kadan, Adv. for State of Gujarat Mr. Dinesh Kumar Garg, AOR & Mr. Dhananjay Garg, Adv. for State of UK Mr. Shiv Mangal Sharga, AAG with Ms. Shrey Kapoor, Adv. for State of Rajasthan Mr. V. K. Mishra, Adv. Mr. Tariq Adeeb, Adv. Mrs. Neelam Madan Mr. Diljeet Titus, Adv. Mr. Rajul Shrivastava, Adv. for MPPCB Mr. Sarfaraz Khan, Adv. Mr. Ruchin Batra, Adv. Mrs. Rani Chhabra, Adv. Mr. Piyush Joshi & Mr. Trideep Pais, Adv. Mr. Pushkar Sood, Adv. Mr. Arjun S., Adv. Ms. Cauveri Birbal, Adv. Mrs. Rani Chhabra, Adv. Mr. Sandeep Narain, Adv. Mr. Arjun S., Adv. Mr. Tarunvir Singh Khehar, Adv. Mr. Mareesh Pravir Sahay, Adv. Mr. Roshan Lal Goel, Adv. Mr. Pritpal Singh Nijjar, Adv. Mr. Manish Verma, Adv. Mr. Sunil Kumar Jain, Adv. for Applicant in M.A. No. 949/2016 & 950/2016</p>
19.	Original Application No. 95/2014	Sanjay Kulshrestha Vs. Union of Indai & Ors.	<p>Mr. Manish Shrivastava, Adv. for Applicant</p> <p>Mr. Vikas Malhotra, Adv. for R – 1 Mr. A.K. Prasad, Adv. for R – 2 to 6 Mr. Rahul Choudhary, Adv. for R – 7 Mr. Joydeep Mazumdar, Adv. for R-9 Ms. Aruna Mathur, Adv. for State of Sikkim Mr. Abhishek Yadav, Adv. for State of UP Mr. Atul Jha, Adv. for State of Chhattisgarh Mr. Sapam Biswajit Meitei, Adv. for Manipur Ms. Soumya Jit Pani, Adv. for Odisha Mr. Jayesh Gaurva, Adv. for JSPCB Mr. R. Rakesh Sharma, Adv. for TN & TNPCB Mr. Enatoli Sema, Adv. for Nagaland & PCB Mr. Devraj, Adv. for State of Karnataka Mr. Dinesh Kumar Garg, Adv. Mr. Rajiv Bansal, Adv. for DDA Mr. Sarthak Chaturvedy, Adv. Mr. Anil Grover, AAG for State of Haryana Mr. Suryanarayan Singh, Sr. AAG for HP Mr. Anil Shrivastav, Adv. for AP Mr. Rudreshwar Singh, Adv. for Bihar</p>
20.	Original Application No. 303/2015	Supreme Court Women Lawyers Association Vs. Union of India & Ors.	<p>Ms. Bhakti Pasrija Sethi, Ms. Prerna Kumari & Ms. Mamta Rani, Adv.</p> <p>Mr. Vishwedra Verma, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. Mr. Abhishek Yadav, Adv. for State of UP Mr. D. Rajeshwar Rao, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Anil Grover, AAG for State of Haryana</p>

			Ms. Alpana Poddar, Adv. for CPCB Ms. Soumya Jit Pani, Adv. for Odisha Mr. Joydeep Mazumdar, Adv. for WB Mr. Devraj Ashok, Adv. for Karnataka Mr.R.Rakesh Sharma, Adv. for TN & TNPCB
21.	Original Application No. 181/2013 (M.A. No. 824/2015)	Omesh Saigal Vs. Govt. of NCT of Delhi & Ors.	Mr. Omesh Saigal Applicant in person & Y.N. Vidyarthi, Adv. for the Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 Mr. Narender Pal Singh, Adv. for R-2 Mr. Daleep Kumar Mishra, Adv. for R-3 Mr. D. Rajeshwar Rao Adv. for Delhi Police Mr. Balendu Shekhar, Adv. for R-5 & 6 Mr. Rajiv Bansal, Adv. for DDA Mr. Sanjeev K. Gulati, Adv. Mr. Y. N. Vidyantni, Adv.
CASES OF COURT NO. 2			
FOR COMPLIANCE			
22.	Original Application No. 38/2016	Shailesh Singh Vs. State of UP & Ors.	Mr. Sudeep Day, Adv. with Mr. Shailesh Singh, Applicant in person Ms. Nida Khan, Adv. for R-1 Mr. Abhimanyu Mahajan, Adv. for R-4 Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for R-7 Mr. Rajkumar, Adv. with Mr. Bhupendra Kumar, LA for R-8 Mr. B. V. Niren, Adv. for CGWA Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. S. Wasim A. Qadri, Adv.
FOR DIRECTION			
23.	Execution Application No. 11/2016 IN O.A. No. 229/2014	Gulmohar Park Journalists Welfare Association Vs. South Delhi Municipal Corporation & Ors.	Mr. Piyush Sharma & Mr. Aditya N. Prasad, Adv. for Applicant Ms. Puja Kalra, Adv. for SDMC
FOR ADMISSION			
24.	Original Application No. 524/2016	Rangoli Designs Vs. Central Pollution Control Board & Anr.	Mr. Rachit Mittal & Aishverya Shandilya, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
25.	Original Application No. 260/2016	Paryavaran Sachetak Samiti Vs. State of Uttar Pradesh & Ors.	Mr. Sandeep Singh & Mr. Sanchit, Adv. for Applicant Mr. Abhishek Yadav, Adv. for R-1, 2 & 5 Mr. Gaura Srivastava, Adv. for R-3 Mohd. Farhan Khan, Adv. for R-4 Mr. Mukul Singh, Adv. for R-6
26.	Original Application No. 292/2016	Anurag Singh Saroj Vs. Kanpur Development Authority & Anr.	Mr. Sachin Dutta, Sr. Adv. with Mr. Syed Mehdi Imam, Adv. for Applicant Mr. Ritesh Agrawal, Adv. for R-1 Mr. Mukul Singh, Adv. for MoEF Mr. Pradeep Misra, Adv. for R-2
27.	Original Application No. 315/2016	Sunil Dahiya Vs. Union of India	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Ms.Sakshi Popli & Ms. Juhi, Adv. for MoEF
28.	Original Application No. 325/2016 (M.A. No. 992/2016)	Shailesh Singh Vs. State of UP & Ors.	Mr. Mirnal Madhav, Adv. with Mr. Shailesh Singh, Applicant in person Mr. Abhishek Yadav, Adv. for R-1 to 3

			Mr. Pranav Verma, Adv. for R-4 Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-5 Mr. B. V. Niren, Adv. for R-7 Mr. Rajkumar, Adv.
29.	Original Application No. 367/2016 (M.A. No. 712/2016 & M.A. No. 952/2016)	Bahadur Singh Karki Vs. Union of India & Ors.	Mr. Rajeev Singh Bisht, Adv. for Applicant Mr. Rahul Pratap, Adv. for MoEF Mr. Rahul Verma, AAG with R-3 to 6 & 9 Mr. Mukesh Verma, Adv. for R-8 Mr. Ajit Sharma, Adv. for R-10 Mr. A. K. Babbar, Adv. for R-11
30.	Original Application No. 401/2016	Kendriya Samaj Seva Samiti (Regd.) Vs. District Magistrate, Etawah, UP & Ors.	Mr. V. K. Shukla & Mr. Anchal Mehrotra, Advs. for Applicant Mr. Abhishek Yadav, Adv. for State of U.P.
31.	Original Application No. 416/2016	Uttam Gramodyog Sansthan Vs. Central Pollution Control Board & Anr.	Mr. S. A. Zaidi, Adv. for Applicant Mr. Pradeep Misra & Mr. Daleep Kr. Dhyani, Advs. for R-2 Mr. Rajkumar, Adv. for CPCB
32.	Original Application No. 426/2016	M/s Micro Turners Vs. MoEF & CC & Ors.	Mr. Narender Hooda, Sr. Adv. with Mr. Siddharth Batra, Advs. for Applicant Mr. Maheen Pradhan, Adv. for R-1 Mr. Mukesh Verma, Adv. for R-2 Mr. Balendu Shekhar, Adv. for MoEF Mr. B. V. Niren, Adv.
FOR HEARING			
33.	Original Application No. 438/2015 (M.A. No. 1016/2015)	Jan Sashaktikaran Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Rajesh K. Singh, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2, 3, 5 to 9 Mr. Pradeep Misra, Adv. for R-4 Mr. Sharad Chauhan, Adv. (LC) Mr. A. D. N. Rao, Adv.
34.	Original Application No. 190/2016 (M.A. No. 353/2016)	Sushil Raghav & Anr. Vs. Central Ground Water Authority & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. A. K. Prasad, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-3, 5 & 9 Mr. Taruna A. Prasad, Adv. Mr. Pradeep Mishra, Adv. for R-4 Mr. Raman Yadav, Adv. for R-7 to 10 Mr. Rajesh Raina, Adv. for R-11 Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad
35.	Original Application No. 400/2016	Kendriya Samaj Seva Samiti (Regd.) Vs. Principal Secretary Forest, Govt. of M.P. & Ors.	Mr. V. K. Shukla & Mr. Anchal Mehrotra, Advs. for Applicant

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